

Dak Register For Month Starting on 01/11/2022

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

| Diar y No. | Date of Receipt | No./Name of Document Received | Source | Particulars of documents | Section to which sent | Name | Action Taken | Link File |
|------------|-----------------|---|-------------------------------------|--|-----------------------|----------|--------------|-----------|
| 3617/2022 | 01/11/2022 | F.NO. A-45(1)/AR-ADMN./CESTAT/CHE/2016 DTD 31/10/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Forwarding of copy of Hearing Notice in WP(C) 6798/2007 in the matter of U.O.I. vs. P. G. Chacko, Ex-member, CESTAT, Chennai-reg | | AR(Admn) | | |
| 3618/2022 | 01/11/2022 | NIL DT 31/10/2022 | KRIPASHANKAR, DR, CHANDIGARH | Requesting for All India LTC(2018-2021) extended upto Dec, 2022-reg | | AR(Admn) | | |
| 3619/2022 | 01/11/2022 | NIL DT 31/10/2022 | V.P.PANDEY, DR, CESTAT, BANGALORE | Joining Report-reg | | | | |
| 3620/2022 | 01/11/2022 | NIL DT 31/10/2022 | ARPIT JAIN, MTS | Request for NOC-reg | | AR(Admn) | | |
| 3621/2022 | 01/11/2022 | F.NO. A-11(1)/VACANCIES/CHE/2016 DT 27/10/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Request to fill up Steno vacancies-reg | | AR(Admn) | | |
| 3622/2022 | 01/11/2022 | F.NO. CESTAT/MUMBAI/TA/749 DT 27/10/2022 | SANTOSH KUMAR TIWARI, AR | Forwarding of TA (Tour) claim-reg | | AR(Admn) | | |
| 3623 | 01/11 | CESTAT/AHD/LTC/08/20 | DR, | For LTC entry in | | AR(| | |

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| 2022 | 2022 | 21/434 DT 25/10/2022 | CESTAT, AHMEDABAD | service book and payment of LTC home town bill in r/o/Shri Rajech Kumar, HC, CESTAT, Ahmedabad-reg | | Adm n) | | |
| 3624/2022 | 01/11/2022 | REF: ROA/DM/2022 DT 21/10/2022 | C E FERNANDES, GEI INDUSTRIAL SYSTEM LTD. | Defect Memo: Application Diary No.:5064-2022 | DR(J) | | | |
| 3625/2022 | 01/11/2022 | NIL DT 26/10/2022 | DR, CESTAT, KOLKATA | ROM arising out of Final Order-reg | PA to Registrar | | | |
| 3626/2022 | 01/11/2022 | F.NO. 44/ESTT/DR/CESTAT/KOL/16 DT 27/10/2022 | DR, CESTAT, KOLKATA | Direct recruitment to the post of Court Master-reg | | AR(Adm n) | | |
| 3627/2022 | 01/11/2022 | NIL DT 29/10/2022 | ACCOUNT OFFICER, CESTAT, NEW DELHI | APAR in respect of Officers and Staff of CESTAT-reg | | AR(Adm n) | | |
| 3628/2022 | 02/11/2022 | NIL DT 1/11/2022 | ASHMITA SINGH, ADV., CHAMBERS OF GAUTAM NARAYAN, GOVT. OF NCT, DELHI | WP(C) No. 10023/2019: Niveet Seth vs, Union of India & Ors.-reg | | AR(Adm n) | | |
| 3629/2022 | 02/11/2022 | NIL DT 1/11/2022 | ANKITA TRIPATHI, MUMBAI | Request for cancellation of transfer order dated 18/10/2022 w. r. t. Rohit Kumar Shukla, DR, CESTAT, Mumbai-reg | | AR(Adm n) | | |

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| 3630 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | M. LATHA, DEPUTY DIRECTOR, SSC(SR), CHENNAI | Filling of 02(UR-01, OBC-01) vacancies of Court Master in CESTAT-reg | | AR(Adm n) | | |
| 3631 /202 2 | 02/11 /2022 | NIL DT 2/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 49,956/- (approved) for GEM-reg | | AR(Adm n) | | |
| 3632 /202 2 | 02/11 /2022 | NIL DT 2/11/2022 | SEEMA SADANA, SPS | Application for leave-reg | | AR(Adm n) | | |
| 3633 /202 2 | 02/11 /2022 | NIL DT 2/11/2022 | RANJU MADHRA, SPS | Request for grant Grade pay of Rs. 5400/--reg | | AR(Adm n) | | |
| 3634 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | ARCHANA, STENO-I | Request for issuance of NOC/Identity Certificate for issue passport- reg | | AR(Adm n) | | |
| 3635 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | TEJO SHRI, STENO GR- I | Application for Casual leave-reg | | AR(Adm n) | | |
| 3636 /202 2 | 02/11 /2022 | NIL DT 27/10/2022 | RAMESH NAIR, M(J) | Casual leave - reg | | AR(Adm n) | | |
| 3637 /202 2 | 02/11 /2022 | NIL DT 31/10/2022 | ARCHANA, STENO-I | Joining report after availing leave 31/10/2022 | | AR(Adm n) | | |
| 3638 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | KESRI AGARWAL | Case No. ST/51197/2020 of M/S Mano jkumar Jangir- reg | DR(J) | | | |
| 3639 /202 2 | 02/11 /2022 | C.NO. IV(16(229)MISC./REV/GS T-EAST/2019-20/PT- 1/2127 DT 26/10/2022 | ASSISTAN T COMMISSI ONER (REVIEW), CGST,DEL | Providing of Certified copy of CESTATs Final Order No. 50095/2022 dt 4/2/2022-reg | DR(J) | | | |

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| 3640 /202 2 | 02/11 /2022 | NIL DT 2/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction for rent bill of Rs. 12,42,508/- (approved)-reg | | AR(Adm n) | | |
| 3641 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | C. J. MATHEW, M(T), MUMBAI | Monthly Disposal Statement of Appeal of October 2022 | PA | | | |
| 3642 /202 2 | 02/11 /2022 | NIL DT 2/11/2022 | SULEKHA BEEVI C.S, M(J) | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3643 /202 2 | 02/11 /2022 | NIL DT 2/11/2022 | P. DINESHA, M(J), CHENNAI | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3644 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | P.K.CHOU DHARY, MEMBER(J) | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3645 /202 2 | 02/11 /2022 | NIL 1/11/2022 | REKHA SHEKHAW AT, STENO-I | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3646 /202 2 | 02/11 /2022 | NIL 2/11/2022 | RAMESH NAIR, M(J) | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3647 /202 2 | 02/11 /2022 | NIL DT 1/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Pendency Statement for the month of October2022 | DR(J) | | | |
| 3648 /202 2 | 03/11 /2022 | NIL DT 21/10/2022 | REGISTRA R, FINANCE | Regarding High Court Telephone Directory-2023- | CT Section | | | |

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| | | | & BUDGET | reg | | | | |
| 3649 /202 2 | 03/11 /2022 | F.NO.A-45(1)/AR- ADMN./CESTAT/CHE/201 6 DT 31/10/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Forwarding of copy of Hearing Notice in WP(C) 6798/2007 -reg | | AR(Adm n) | | |
| 3650 /202 2 | 03/11 /2022 | NIL DT 2/11/2022 | AJAY SHARMA, M(J) | Monthly Disposal Statement of Appeal of October 2022 | PA | | | |
| 3651 /202 2 | 03/11 /2022 | NIL DT 2/11/2022 | S.K.MOHA NTY M(J) | Monthly Disposal Statement of Appeal of October 2022 | PA | | | |
| 3652 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction for Misc. Bill of Rs. 1,00,000/- (approved) | | AR(Adm n) | | |
| 3653 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 1900/- for Drinking water(approved) -reg | | AR(Adm n) | | |
| 3654 /202 2 | 04/11 /2022 | F.NO.A- 24(2)/LEAVE.FILE/SBP- AR/CESTAT/CHE/2022 DT 3/11/2022 | MOHINDE R SINGH,DR | Forwarding of leave and application dt 2/11/2022, Ms. Suja B. Pillai- reg | | AR(Adm n) | | |
| 3655 /202 2 | 04/11 /2022 | NIL DT 4/11/2022 | MUKESH GUPTA, DR,CESTA T | CL for 4/11/2022-reg | | AR(Adm n) | | |
| 3656 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | MUKESH GUPTA, DR,CESTA T | Permission to avail LTC for Block Year 2018-2021 to visit Chandigarh and 10 days Leave encashment-reg | | AR(Adm n) | | |

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| 3657 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | MUKESH GUPTA, DR,CESTA T | Application for E. leave on 11/11/2022-reg | | AR(Adm n) | | |
| 3658 /202 2 | 04/11 /2022 | NIL | KRIPA SHANKAR, DR, CHANDIG ARH | Requesting for one day leave on 7/11/2022-reg | | AR(Adm n) | | |
| 3659 /202 2 | 04/11 /2022 | NIL | KRIPA SHANKAR, DR, CHANDIG ARH | Requesting for all india LTC (2018-2021) extended upto Dec, 2022-reg | | AR(Adm n) | | |
| 3660 /202 2 | 04/11 /2022 | F.NO.PF/RKS/CESTAT/M UM/2022 DT 28/10/2022 | DR, CESTAT, MUMBAI | Submission of Quarter allotment letter for deduction of HRA-reg | | AR(Adm n) | | |
| 3661 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | HEERA LAL, TWD | Leave application-reg | | AR(Adm n) | | |
| 3662 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | SSC HQ P&P-I | Final Confirmation of vacancies of CHSL(10+2) level examination- 2020-reg | | AR(Adm n) | | |
| 3663 /202 2 | 04/11 /2022 | NIL | BINEESH KUMAR, K.S, REGISTRA R | MTNL telephone bill- reg | Accou nt Section | | | |
| 3664 /202 2 | 04/11 /2022 | NIL DT 3/11/2022 | C.J. MATHEW, M(T),MUM BAI | Permission for Pronouncement | PA to Registr ar | | | |
| 3665 /202 2 | 04/11 /2022 | NIL DT 2/11/2022 | KANHAIY A LAL, SPS | Correction in the uploaded Appeal | PA to Registr ar | | | |
| 3666 /202 2 | 04/11 /2022 | NIL DT 4/11/2022 | S.K.PATI, M(J) | Monthly Disposal | PA | | | |

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| 2 | | | | Statement of Appeal of October2022 | | | | |
| 3667/2022 | 04/11/2022 | CESTAT/AHM/MT/2022/442 DT 2/11/2022 | RAJU, M(T) | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3668/2022 | 04/11/2022 | NIL DT 2/11/2022 | S.K.MOHANTY M(J) | Monthly Disposal Statement of Appeal of October2022 | PA | | | |
| 3669/2022 | 04/11/2022 | NIL | DR, SINGLE MEMBER APPEAL BRANCH | Cause list | PA | | | |
| 3670/2022 | 04/11/2022 | F.NO.23(49)/CIRCULAR/CESTAT/ADMN-14 DT 2/11/2022 | HARSHITA PANDEY, AR | Circular dt 2/11/2022 reg. Vigilance Awareness | PA | | | |
| 3671/2022 | 04/11/2022 | NIL DT 4/11/2022 | BINEESH KUMAR, K.S, REGISTRAR | Station leave permission -reg | | AR(Admn) | | |
| 3672/2022 | 04/11/2022 | F.NO.16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-II DT 4/11/2022 | MANAS KUMAR SINHA, AR, ALLAHABAD | Financial sanction for the month of Oct, 2022-reg | | AR(Admn) | | |
| 3673/2022 | 04/11/2022 | F.NO.CESTAT/MUM/RELEASE & RELISTING/2022 DT 31/10/2022 | DR, CESTAT, MUMBAI | Appeal No. C/86190/2019 released for relisting-reg | PA to Registrar | | | |
| 3674/2022 | 04/11/2022 | NIL DT 31/10/2022 | V.SRIDHARAN, UDC, CESTAT, BANGALORE | Pendency of my recurring medical claim from March 2022 to till date-reg | | AR(Admn) | | |
| 3675 | 04/11 | F.NO.A38(1)/RET/KSR- | MOHINDE | Forwarding of | | AR(| | |

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| /2022 | /2022 | SPS/CESTAT/CHE/2021 DT 1/11/2022 | R SINGH, DR | bills for payment of CGEGIS contribution & Encashment of EL along with service book in respect of Smt. B.S. Laxmi, Head Clerk (retd.)-reg | | Adm n) | | |
| 3676/2022 | 04/11/2022 | NIL | CESTAT, BANGALORE | B. Suja Pillai-reg | | AR(Adm n) | | |
| 3677/2022 | 04/11/2022 | NIL | SUPRITENDENT S. C. CELL | Civil appeal -reg | DR(J) | | | |
| 3678/2022 | 04/11/2022 | NIL | P.V.SUBBARAO, MEMBER(T) | Monthly Disposal Statement of Appeal of Oct.2022 | PA | | | |
| 3679/2022 | 04/11/2022 | NIL DT 4/11/2022 | HARSHITA PANDEY, AR | Circular dt 4/11/2022 reg. Vigilance Awareness | PA | | | |
| 3680/2022 | 07/11/2022 | F.NO.PF/RKS/CESTAT/MUM/2022 DT 2/11/2022 | DR, CESTAT, MUMBAI | Forwarding of a copy of the email dated 1/11/2022 received from Mrs. Ankita Tripathi, manager, RBISB, Mumbai-reg | | AR(Adm n) | | |
| 3681/2022 | 07/11/2022 | F.NO.A-24(2)/LEAVE.FILE/SBP-AR/CESTAT/CHE/2022 DT 3/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Forwarding of leave letter and application dated 2/11/2022-reg | | AR(Adm n) | | |
| 3682/2022 | 07/11/2022 | F.NO.11/2/2022-IFU(B&A)/EC DT 2/11/2022 | CHANDER MOHAN, SECTION OFFICER(I | Allocation of fund under Major Head 7610 loans to | | AR(Adm n) | | |

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| | | | FU/B&A)/E C | Govt. Servants under Demand No.30- Department of Economics Affairs for year 2022-23-reg | | | | |
| 3683 /202 2 | 07/11 /2022 | F.NO.85/VIGILANCE/CES TAT/KOL/98/201 DT 4/11/2022 | DR, CESTAT, KOLKATA | Observance of Vigilance Awareness weel- 2022 | | AR(Adm n) | | |
| 3684 /202 2 | 07/11 /2022 | NIL DT 4/11/2022 | DR, CESTAT, KOLKATA | MACP-reg | | AR(Adm n) | | |
| 3685 /202 2 | 07/11 /2022 | F.NO. 23/ESTT/AR/CESTAT(EL ECTRIC)/200 DT 4/11/2022 | DR, CESTAT, KOLKATA | Sanction of Preliminary estimate for renovation of existing space in CESTAT, Kolkata-reg | | AR(Adm n) | | |
| 3686 /202 2 | 07/11 /2022 | NIL DT 4/11/2022 | AR,SSC(KK R) | Rectt. to the post of Court Master- reg | | AR(Adm n) | | |
| 3687 /202 2 | 07/11 /2022 | NIL 4/11/2022 | ANITHA JAYAKUM AR, SPS | Application for leave-reg | | AR(Adm n) | | |
| 3688 /202 2 | 07/11 /2022 | F.NO.85/VIGILANCE/CES TAT/KOL/98 DT 4/11/2022 | DR, CESTAT, KOLKATA | Observance of Vigilance Awareness weel- 2022 | | AR(Adm n) | | |
| 3689 /202 2 | 07/11 /2022 | NIL DT 2/11/2022 | CBIC | Request for providing data for Sampark- 2023-m/reg. | CT Section | | | |
| 3690 /202 2 | 07/11 /2022 | F.NO.62/PERSN/CESTAT/ KOL/2016 DT 4/11/2022 | DR, CESTAT, KOLKATA | Bill for House Rent Allowance- reg | | AR(Adm n) | | |
| 3691 /202 2 | 07/11 /2022 | NIL DT 3/11/2022 | DR, CESTAT, MUMBAI | Submission of monthly statement for the month of Oct. 2022-reg | DR(J) | | | |

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| 3692 /202 2 | 07/11 /2022 | NIL 2/11/2022 | DR, CESTAT, KOLKATA | Institution, Disposal and Pendency etc for the month of Oct, 2022 | DR(J) | | | |
| 3693 /202 2 | 07/11 /2022 | D.NO.24992/2019/SEC- XVII-A DT 31/10/2022 | AR, SUPREME COURT OF INDIA | Civil Appeal No. 8204 of 2019 reg | DR(J) | | | |
| 3694 /202 2 | 07/11 /2022 | F.NO.05/CESTAT/BANG/ RENT DT 31/10/2022 | DR, CESTAT, BANGALO RE | Renewal of lease cum rental agreement- CESTAT, Bangalore-reg | | AR(Adm n) | | |
| 3695 /202 2 | 07/11 /2022 | F.NO. 17(1)/MS/CESTAT/ALD/2 018-19 DT 1/11/2022 | MANAS KUMAR SINHA, AR, ALLAHAB AD | Bench wis Disposal of cases during month of Oct, 2022-reg | DR(J) | | | |
| 3696 /202 2 | 07/11 /2022 | NIL | PULAK RAJ MULLICK, ADV | Appeal No. E/593/2011- Ex(DB) | DR(J) | | | |
| 3697 /202 2 | 07/11 /2022 | NIL | PULAK RAJ MULLICK, ADV | Appeal No. ST/52572/2016(DB) | DR(J) | | | |
| 3698 /202 2 | 07/11 /2022 | C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/CREATI VE/597/22-23/7824 DATED 2/11/2022 | KUMAR SATYAM, GST, SOUTH DELHI | Supply of certified copy of CESTAT Final Order No. 50942- 60943/2022 dated 30/9/2022- reg | DR(J) | | | |
| 3699 /202 2 | 07/11 /2022 | C.NO.IV(16)REVIEW/GST /DELHI- SOUTH/CESTAT/PFC/564 /22-23/7822 DATED 2/11/2022 | KUMAR SATYAM, GST, SOUTH DELHI | Supply of certified copy of CESTAT Final Order No. 50896/2022 dated 23/09//2022-reg | DR(J) | | | |
| 3700 | 07/11 | NIL | COUNSEL | Appeal case No. | DR(J) | | | |

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| /2022 | /2022 | | FOR ASSESSES | 2014-15-reg | | | | |
| 3701/2022 | 09/11/2022 | NIL 7/11/2022 | C.J. MATHEW, M(T),MUMBAI | Permission for Pronouncement | PA to Registrar | | | |
| 3702/2022 | 09/11/2022 | NIL | RACHNA GUPTA, M(J) | Monthly Disposal Statement of Appeal of Oct.2022 | PA | | | |
| 3703/2022 | 09/11/2022 | F.NO.17(1)/MS/CESTAT/ALD/2018-19 DT 1/11/2022 | MANAS KUMAR SINHA, AR | Pendency of Single Member Bench cases | PA | | | |
| 3704/2022 | 09/11/2022 | NIL 9/11/2022 | DR, CESTAT, CHANDIGARH | Sanction of Rs. 3,003/- (approved) for BSNL Bill-reg | | | | |
| 3705/2022 | 09/11/2022 | NIL DT 9/11/2022 | ARCHANA, STENO-I | Half day CL on 9/11/2022-reg | | AR(Admn) | | |
| 3706/2022 | 09/11/2022 | REF.NO, ASGI/CCC///766/2022/FB DT 18/10/2022 | MANU S., DEPUTY SOLICITOR GENERAL OF INDIA | Cont. case (C) No. 766 of 2022 before Hon. High Court of Kerala filed by Ms. B. Suja-reg | | AR(Admn) | | |
| 3707/2022 | 09/11/2022 | F.NO.A-45(1)/MISC.-AR/ADMIN/CHE/2016 DT 7/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Observance of Vigilance Week 2022-reg | | AR(Admn) | | |
| 3708/2022 | 09/11/2022 | NIL DT 9/11/2022 | SWAPNIL TIWARI, AR | Extension of Relieving date-reg | | AR(Admn) | | |
| 3709/2022 | 09/11/2022 | NIL DT 2/11/2022 | S.K.PATI, M(J) | Leave application for one day CL on 7/11/2022-reg | | AR(Admn) | | |
| 3710/2022 | 09/11/2022 | NIL DT 2/11/2022 | S.K.PATI, M(J) | Leave application for CL on 23 dec. 2022 along with | | AR(Admn) | | |

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| | | | | permission to avail Winter vacation and Hq leaving permission for availing LTC-reg | | | | |
| 3711/2022 | 09/11/2022 | F.NO.A-44(3)/GPF-GS/CESTAT/CHE/2010 DT 9/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Forwarding of GPF withdrawal application-reg | | AR(Admn) | | |
| 3712/2022 | 09/11/2022 | NIL DT 7/11/2022 | ANIL CHOUDHARY MEMBER (J) | Monthly Disposal Statement of Appeal of Oct.2022 | PA | | | |
| 3713/2022 | 09/11/2022 | NIL DT 9/11/2022 | ANIL CHOUDHARY MEMBER (J) | Permission for re-listening | PA to Registrar | | | |
| 3714/2022 | 10/11/2022 | NIL DATED 10.11.2022 | DR, CESTAT, CHANDIGARH | Sanction of Rs. 3912 for Oct.2022 for BNPL | | AR(Admn) | | |
| 3715/2022 | 10/11/2022 | F.NO. 39(1)/OUT SOURCE/MTS/CESTAT/2016 DATED 10.11.2022 | AR, CESTAT, ALLAHABAD | Sanction of Rs. 41,742/- for hiring two MTS/safaiwala on contract for Oct.2022 | | AR(Admn) | | |
| 3716/2022 | 10/11/2022 | FILE NO. 13(1)/T&I/CESTAT/ALLAHABAD/2015-PART - II DATED 9.11.2022 | AR,CESTAT, ALLAHABAD | Sanction of Rs. 9410 for BSNL for Oct 2022 | | AR(Admn) | | |
| 3717/2022 | 10/11/2022 | F. NO. 29/CESTAT/BANG/TELE DATED 09.11.2022 | DR, CESTAT, BANGALORE | Sanction of Rs. 5,095/- for BSNL from 01.10.22 to 31.10.22 | | AR(Admn) | | |
| 3718/2022 | 10/11/2022 | F. NO. 01/CESTAT/BANG/ELEC | DR, CESTAT, | Sanction of Rs. 20,583/- for | | AR(Admn) | | |

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| 2 | | T. DATED 09.11.2022 | BANGALORE | electricity bills for Oct 2022 | | n) | | |
| 3719/2022 | 10/11/2022 | FILE NO. 01/CESTAT/BANG/MISC. DATED 09.11.2022 | DR, CESTAT, BANGALORE | Sanction of Rs. 5,960/- i.r.o. miscellaneous expenditure for Oct 2022 | | AR(Admn) | | |
| 3720/2022 | 10/11/2022 | F. NO. 01/CESTAT/BANG/BNPL DATED 09.11.2022 | DR, CESTAT, BANGALORE | Sanction of Rs. 3,000/- for BNPL for Oct 2022 | | AR(Admn) | | |
| 3721/2022 | 10/11/2022 | FILE NO. 1/6/PK/PERS./2015 - ADMN - II DATED 10.11.2022 | DR, CESTAT, CHANDIGARH | Request for grant permission for visit abroad and request for leave for same submitted by Mr. Rajesh Kumar, UDC, CESTAT, Chandigarh | | AR(Admn) | | |
| 3722/2022 | 11/11/2022 | F.NO.49(1)/MEDICAL CLAIM/CESTAT/2017-PART-IV DT 9/11/2022 | MANAS KUMAR SINHA, AR, ALLAHABAD | Sanction of Rs. 1240/- (approved) | | AR(Admn) | | |
| 3723/2022 | 11/11/2022 | NIL DT 10/11/2022 | RANJU MADHRA, SPS | Application for E. leave for 4 days(21 nov. to 24 nov.)-reg | | AR(Admn) | | |
| 3724/2022 | 11/11/2022 | F.NO.05/CESTAT/BANG/RENT DT 31/10/2022 | DR, CESTAT, BANGALORE | Intimation for vacant space of M/s. FKCCI, Bangalore-reg | | AR(Admn) | | |
| 3725/2022 | 11/11/2022 | F.NO.HQ-PPI03/17/2022-PP_1 DT 9/11/2022 | R S PANJIYAR | Filling up of vacancies in Mission recruitment mode- collection of Vacancies-reg | | AR(Admn) | | |
| 3726/2022 | 11/11/2022 | NIL DT 9/11/2022 | CHANDER KANTA, SPS | Application for C. leave-reg | | AR(Admn) | | |

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| 3727 /202 2 | 11/11 /2022 | NIL DT 9/11/2022 | SEEMA SADANA, SPS | Medical Reimbursement claim-reg | | AR(Adm n) | | |
| 3728 /202 2 | 11/11 /2022 | NIL 9/11/2022 | SEEMA SADANA, SPS | Medical Reimbursement claim-reg | | AR(Adm n) | | |
| 3729 /202 2 | 11/11 /2022 | CESTAT/AHD/ADMN/MI SC/04/2014/451 DT 9/11/2022 | DR, CESTAT, AHMEDAB AD | Intimation for Publication of Sampark-2023 in r/o CESTAT, Ahmedabad-reg | CT Section | | | |
| 3730 /202 2 | 11/11 /2022 | F.NO01/CESTAT/BANG/A DMN. DT 9/11/2022 | DR, CESTAT, BANGALO RE | Intimation for Publication of Sampark-2023 in r/o CESTAT, Bangalore-reg | CT Section | | | |
| 3731 /202 2 | 11/11 /2022 | F.NO.A-50050/122/2022- AD.IA DT 2/11/2022 | YOGESH SHARMA, UNDER SECRETAR Y | Office Memo. reg Republic Day Celebration, 2023-issue of invitation card- reg | CT Section | | | |
| 3732 /202 2 | 11/11 /2022 | NIL DT 9/11/2022 | J.K. GOLAY, SPS | Correction in the uploaded Appeal | PA to Registr ar | | | |
| 3733 /202 2 | 11/11 /2022 | NIL DT 9/11/2022 | S.R. MOKAL, SPS | Correction in the uploaded Appeal | PA to Registr ar | | | |
| 3734 /202 2 | 11/11 /2022 | F.NO. 49(1)/MEDICAL CLAIM/CESTAT/2017- PART-IV DT 10/11/2022 | MANSA KUMAR SINHA, AR, CESTAT, ALLAHAB AD | Sanction of Rs. 3356/- in r/o Mr. Nihal Singh, Steno- I(approved)-reg | | AR(Adm n) | | |
| 3735 /202 2 | 11/11 /2022 | F.NO.25(1)/FM/CESTAT/ ALLD/2015 DT 10/11/2022 | MANAS KUMAR SINHA, AR, ALLAHAB AD | Sanction of Rs. 4408/- for BNPL Scheme (approved)-reg | | AR(Adm n) | | |
| 3736 /202 2 | 11/11 /2022 | NIL DT 10/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 8694/- (approved)-reg | | AR(Adm n) | | |

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| 3737 /202 2 | 11/11 /2022 | F.NO.2(42)/CESTAT/RAS/ ADMN/CHD-2016 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 14,858/- in r/o Govind, Steno- reg (approved) | | AR(Adm n) | | |
| 3738 /202 2 | 11/11 /2022 | F.NO.8/7/PERS/V.S/LDC/ ADMN/CHD-2022 DT 10/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 16,100/- in r/o Vikram Singh, MTS-reg (approved) | | AR(Adm n) | | |
| 3739 /202 2 | 11/11 /2022 | NIL DT 10/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of 10,445/- in r/o SMt. Kamala, SPS-reg (approved) | | AR(Adm n) | | |
| 3740 /202 2 | 11/11 /2022 | NIL DT 11/11/2022 | SONAL GANWANI, ASST. SECTION OFFICER | Details regarding various posts in CESTAT-reg | | AR(Adm n) | | |
| 3741 /202 2 | 11/11 /2022 | NIL DT 10/11/2022 | RANJU MADHRA, SPS | Leave application for 9/11/2022-reg | | AR(Adm n) | | |
| 3742 /202 2 | 11/11 /2022 | NIL DT 9/11/2022 | J.K. GOLAY, SPS | Application for C. leave for 31 oct and from 1 Nov. to 4 Nov. and 7 Nov. 2022-reg | | AR(Adm n) | | |
| 3743 /202 2 | 11/11 /2022 | NIL DT 11/11/2022 | DR, CESTAT, CHANDIG ARH | Seeking Medical Reimbursement claim of Rs. 40637/-reg | | AR(Adm n) | | |
| 3744 /202 2 | 11/11 /2022 | F.NO.601/CESTAT/MAS/9 8NOL DT 10/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Intimation for Publication of Sampark-2023 in r/o CESTAT, Chennai-reg | CT Section | | | |
| 3745 /202 2 | 11/11 /2022 | NIL DT 11/11/2022 | SANJAY SINGH CHAUHAN, PROTOCOL OFFICER, M.P | Intimation regarding President tour to Datia, M.P-reg | PA | | | |

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| 3746 /202 2 | 11/11 /2022 | NIL | AR, CENTRAL REGISTRY, CESTAT, NEW DELHI | Cause list | PA | | | |
| 3747 /202 2 | 11/11 /2022 | NIL | DR, SINGLE MEMBER APPEAL BRANCH | Cause list | PA | | | |
| 3748 /202 2 | 11/11 /2022 | NIL | AR, CENTRAL REGISTRY, CESTAT, NEW DELHI | Cause list | PA | | | |
| 3749 /202 2 | 11/11 /2022 | NIL | AR, CENTRAL REGISTRY, CESTAT, NEW DELHI | Cause list | PA | | | |
| 3750 /202 2 | 11/11 /2022 | NIL | DR,SINGLE MEMBER APPEAL BENCH | Cause list | PA | | | |
| 3751 /202 2 | 14/11 /2022 | F.NO. 01/CESTAT/BANG/GEM/ STORES | DR, CESTAT, BANGALO RE | Sanction of Rs. 19,680/- (approved)reg | | AR(Adm n) | | |
| 3752 /202 2 | 14/11 /2022 | F.NO. 01/CESTAT/BANG/STOR ES | DR, CESTAT, BANGALO RE | Sanction of Rs. 24,470/- (Approved) | | AR(Adm n) | | |
| 3753 /202 2 | 14/11 /2022 | F.NO.05/CESTAT/BANG/ AN | DR, CESTAT, BANGALO RE | Sanction of Rs. 7,262/- (approved) | | AR(Adm n) | | |
| 3754 /202 2 | 14/11 /2022 | F.NO. 01/CESTAT/BANG/VS | DR, CESTAT, BANGALO RE | Sanction of Rs. 16,225/- (approved) | | AR(Adm n) | | |

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| 3755 /202 2 | 14/11 /2022 | F.NO. 01/CESTAT/BANG/WATE R | DR, CESTAT, BANGALO RE | Sanction of Rs. 18,487/- (approved) | | AR(Adm n) | | |
| 3756 /202 2 | 14/11 /2022 | F.NO.05/CESTAT/BANG/ RENT | DR, CESTAT, BANGALO RE | Sanction of Rs. 4,84,058/- (approved) | | AR(Adm n) | | |
| 3757 /202 2 | 14/11 /2022 | NIL DT 11/11/2022 | S.K. MOHANTY , M(J) | Certificate of transfer of charge-reg | | AR(Adm n) | | |
| 3758 /202 2 | 14/11 /2022 | F.NO.PF/CESTAT/MUM/R KS/2020/786 DT 14/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Relinquishment if charges-reg | | AR(Adm n) | | |
| 3759 /202 2 | 14/11 /2022 | NIL DT 11/11/2022 | ARCHANA, STENO-I | Application for leave on 14/11/2022-reg | | AR(Adm n) | | |
| 3760 /202 2 | 14/11 /2022 | NIL | TEJO SHRI, STENO GR- I | Reimbursement claim of medical-reg | | AR(Adm n) | | |
| 3761 /202 2 | 14/11 /2022 | NIL | TEJO SHRI, STENO GR- II | Reimburse claim for medical-reg | | AR(Adm n) | | |
| 3762 /202 2 | 14/11 /2022 | NIL | TEJO SHRI, STENO GR- I | Reimbursement for medical-reg | | AR(Adm n) | | |
| 3763 /202 2 | 14/11 /2022 | NIL DT 14/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI | Request to review office order dt 31/10/2022-reg | | AR(Adm n) | | |
| 3764 /202 2 | 14/11 /2022 | NIL DT 14/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI | Request to retain me at CESTAT, Mumbai till the decision taken my representation dt 2/11/2022-reg | | AR(Adm n) | | |
| 3765 /202 2 | 14/11 /2022 | NIL DT 11/11/2022 | MANSA KUMAR | Certificate of relinquishment | | AR(Adm n) | | |

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| 2 | | | SINHA, AR, CESTAT, MUMBAI | of charge | | n) | | |
| 3766 /202 2 | 14/11 /2022 | NIL | RANJU MADHRA, SPS | Application for leave from 21 nov. to 24 nov. - reg | | AR(Adm n) | | |
| 3767 /202 2 | 14/11 /2022 | F.NO.PF/CESTAT/MUM/R KS/2020 DT 10/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI | Request for cancellation of transfer order dated 18/10/2022 w. r. t. Rohit Kumar Shukla, DR, CESTAT, Mumbai-reg | | AR(Adm n) | | |
| 3768 /202 2 | 14/11 /2022 | F.NO.CESTAT/MUM/AD MN/772 DT 2/11/2022 | S.K.TIWAR I, DR, MUMBAI | Forwarding of leave application for 02 days Commuted leave on medical ground-reg | | AR(Adm n) | | |
| 3769 /202 2 | 14/11 /2022 | F.NO.18/(10/MISC/CESTA T/ALD/2015-PART IV DT 10/11/2022 | MANAS KUMAR SINHA, AR, ALLAHAB AD | Implementation of MACP scheme in CESTAT-reg | | AR(Adm n) | | |
| 3770 /202 2 | 14/11 /2022 | CESTAT/AHD/ADMN/ST AFF POSTING/03/13/446 DT 4/11/2022 | DR, CESTAT, AHMEDAB AD | Direct recruitment to the post of Court Master-reg | | | | |
| 3771 /202 2 | 14/11 /2022 | CESTAT/AHD/7CPC/11/1 6/454 DT 11/11/2022 | DR, CESTAT, AHMEDAB AD | Implementation of MACP scheme in r/o CESTAT, Ahmedabad-reg | | AR(Adm n) | | |
| 3772 /202 2 | 14/11 /2022 | F.NO.04/CESTAT/HYD/T VP/21/263 DTD 9/11/2022 | DR, CESYAT, HYDERAB AD | Forwarding of leave application of Sh. T. Vishwa Prakash, DR, - reg | | AR(Adm n) | | |
| 3773 /202 2 | 14/11 /2022 | NIL | MUKESH GUPTA, DR | Joining Report | | AR(Adm n) | | |

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| 3774/2022 | 14/11/2022 | F.NO.A-500050/122/2022-AD.IA DT 2/11/2022 | YOGESH SHARMA, UNDER SECRETARY | Office Memorandum reg Republic day-reg | CT Section | | | |
| 3775/2022 | 14/11/2022 | GEXCOM/REV/ST/TRIB/1068/2021-REV DT 27/10/2022 | B. BALAMURUGAN, DY. COMM., CHENNAI NORTH COMMISSIO | CESTAT Final Order No. 51744/2021 dt 11/8/2021-reg | DR(J) | | | |
| 3776/2022 | 14/11/2022 | F.NO.21/CESTAT/HYD/M-STAT/15/261 DT 3/11/2022 | DR, CESYAT, HYDERABAD | Revised monthly statement report of October2022 | DR(J) | | | |
| 3777/2022 | 14/11/2022 | NIL DT 14/11/2022 | NEHA SINGH, PA, CESTAT, AHMEDABAD | Correction in the uploaded Appeal | PA to Registrar | | | |
| 3778/2022 | 14/11/2022 | F.NO.CESTAT/MUM/STB/RELIST/2020/769-A DT 4/11/2022 | DR, CESTAT, MUMBAI | Matter released for relisting-reg | PA to Registrar | | | |
| 3779/2022 | 14/11/2022 | F.NO.CESTAT/MUM/CB/GEN/2022 DT 10/11/2022 | DR, CESTAT, MUMBAI | Matter released for relisting-reg | PA to Registrar | | | |
| 3780/2022 | 14/11/2022 | F.NO.CESTAT/MUM/30/2022/764 DT 3/11/2022 | DR, CESTAT, MUMBAI | Clarification of ibid letter of Appeal No. E/87894/2017-reg | PA to Registrar | | | |
| 3781/2022 | 14/11/2022 | NIL | HARSHITA PANDEY, AR | Office Order dt 11/11/2022 | PA | | | |
| 3782/2022 | 14/11/2022 | NIL | K.K. SINGHANI A | Invitation to participate as the Special Guest in the 23rd International Conference of | PA | | | |

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| | | | | Chief Justice Of the World to be held from 18 to 22 Nov. 2022 at Lucknow-reg | | | | |
| 3783/2022 | 15/11/2022 | NIL DT 15/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, MUMBAI | Regarding memo. issued on 11.11.2022 | | AR(Admn) | | |
| 3784/2022 | 15/11/2022 | F.NO.PF/CESTAT/MUM/AD/2021 DT 11/11/2022 | DR, CESTAT, MUMBAI | Technical resignation of Sh. Ankur Dhaiya, Court Master-reg | | AR(Admn) | | |
| 3785/2022 | 15/11/2022 | NIL DT 7/11/2022 | C.J. MATHEW, M(T), MUMBAI | Leave application-reg | | AR(Admn) | | |
| 3786/2022 | 15/11/2022 | NIL DT 4/11/2022 | SANJIV SRIVASTAVA, MEMBER(T) | Leave application-reg | | AR(Admn) | | |
| 3787/2022 | 15/11/2022 | NIL 4/11/2022 | AJAY SHARMA, M(J), MUMBAI | Leave application-reg | | AR(Admn) | | |
| 3788/2022 | 15/11/2022 | NIL DT 15/11/2022 | SSC HQ P&P-I | Filling up of vacancies in Mission recruitment mode- collection of Vacancies-reg | | AR(Admn) | | |
| 3789/2022 | 15/11/2022 | F.NO.PF/CESTAT/MUM/KS/2022787 DT 14.11.2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Joining Report of Kripa Shanker, DR-reg | | AR(Admn) | | |
| 3790/2022 | 15/11/2022 | F.NO.PF/CESTAT/MUM/MKS/2022/788 DTD 14/11/2022 | MANAS KUMAR SINHA, AR, | Joining Report of assumption of charge Mr. | | AR(Admn) | | |

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| | | | CESTAT, MUMBAI | Manas Kumar Sinha, AR-reg | | | | |
| 3791 /202 2 | 15/11 /2022 | D.NO.17254/2021/SEC- XVII-A DT 23/8/2022 | AR, SUPREME COURT OF INDIA | Civil Appeal No. 7473-7533 of 2021-reg | DR(J) | | | |
| 3792 /202 2 | 15/11 /2022 | D.NO.21698/2022/SEC- XVII-A DT 22/9/2022 | AR, SUPREME COURT OF INDIA | Misc. Application No. 1588-1589 of 2022-reg | DR(J) | | | |
| 3793 /202 2 | 15/11 /2022 | D.NO.21698/2022/SEC- XVII-A DT 22/9/2022 | AR, SUPREME COURT OF INDIA | Misc. Application No. 1588-1589 of 2022-reg | DR(J) | | | |
| 3794 /202 2 | 15/11 /2022 | NIL DT 3/11/2022 | MR. C. J. MATHEW, M (T) | Permission for Pronouncement | PA to Registr ar | | | |
| 3795 /202 2 | 15/11 /2022 | NIL DT 7/11/2022 | C.J. MATHEW, M(T),MUM BAI | Permission for Pronouncement | PA to Registr ar | | | |
| 3796 /202 2 | 15/11 /2022 | NIL DT 7/11/2022 | C.J. MATHEW, M(T),MUM BAI | Permission for Pronouncement | PA to Registr ar | | | |
| 3797 /202 2 | 15/11 /2022 | NIL DT 14/11/2022 | ANIL CHOUDHA RY MEMBER (J) | Permission for Pronouncement | PA to Registr ar | | | |
| 3798 /202 2 | 15/11 /2022 | NIL DT 15/11/2022 | SONAL GANWANI, ASST. SECTION OFFICER | Information reg. Unauthorized absence-reg | | AR(Adm n) | | |
| 3799 /202 2 | 15/11 /2022 | NIL DT 12/11/2022 | REGIONAL PASSPORT OFFICE | Submission of Passport application by the Govt./PSU/Statu tory/Autonomou s body employee Smt: Vineetha | | AR(Adm n) | | |

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| | | | | Madhu Pillai-reg | | | | |
| 3800 /202 2 | 15/11 /2022 | NIL DT 15/11/2022 | HEERA LAL, TWD | Leave application for 3 days 16/11/2022 to 18/11/2022- reg | | AR(Adm n) | | |
| 3801 /202 2 | 15/11 /2022 | NIL DT 15/11/2022 | CH. S. R. SAKET, ASSISTAN T SEC. OFFICER (AD.IVA) | Mr. N. K. Bajpai revision of pension-reg | | AR(Adm n) | | |
| 3802 /202 2 | 16/11 /2022 | D. NO. 26192/2017/SEC- XVII-A DATED 05.11.2022 | ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA | Civil Appeal Diary No. 26192 of 2017 in the case of CCE, Rohtak vs. Jai Jawal Processors | | DR(J) | | |
| 3803 /202 2 | 16/11 /2022 | D. NO. 24656/2021/SEC- XVII-A DATED 04.11.2022 | ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA | Miscellaneous Application No. 1996 of 2021 in the case of Commr. of Cen. Exc. Gurgaon vs. Maruti Suzuki India Ltd., Manager | | DR(J) | | |
| 3804 /202 2 | 17/11 /2022 | NIL DATED 16.11.2022 | PARMOD KUMAR, STENO GR- I | Leave application | | AR(Admi n) | | |
| 3805 /202 2 | 17/11 /2022 | CESTAT/AHD/ESTT/04/2 014/461 DATED 15.11.2022 | DR, CESTAT, AHMEDAB AD | Compliance of HQ letter No 23(49)/Circular/ Admn-14 dated 23.09.2022 for Vigilance Awareness Week, 2022 in r/o CESTAT, Ahmedabad | | AR(Admi n) | | |
| 3806 /202 | 17/11 /2022 | F. NO. 11/CESTAT/HYD/ADMIN | T. VISHWAPR | Observance of Vigilance | | AR(Admi | | |

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| 2 | | /15/272 DATED 11.11.2022 | AKASH, DR, CESTAT, HYDERAB AD | Awareness Week 2022 | | n) | | |
| 3807 /202 2 | 17/11 /2022 | F. NO. A- 32(2)/MACP/CESTAT/CH E.2009 DATED 16.11.2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Implementation of MACP scheme in CESTAT | | AR(Admi n) | | |
| 3808 /202 2 | 17/11 /2022 | NIL DATED 15.11.2022 | RACHNA GUPTA, M(J), CESTAT, NEW DELHI | Forwarding of representation dated 14.11.2022 for issuing revised office order in terms of office order dated 25.01.2021 | | AR(Admi n) | | |
| 3809 /202 2 | 17/11 /2022 | NIL DATED 16.11.2022 | CHIEF COMMISSI ONER, CGST, BHOPAL ZONE | Regarding status of appeal agianst the OIO no. 30/Pr. Commr/Cex/BP L-I/2022 dated 18.08.2022 passed by the Pr. Commissioner, CGST & Central Excise, Bhopal in respect of M/s. Saran Ispat Pvt. Ltd. | | DR(J) | | |
| 3810 /202 2 | 17/11 /2022 | NIL | DS CHADHA, PRABJOYT I K CHADHA, ADVOCAT ES | Application for adjournment request | | DR(J) | | |
| 3811 /202 2 | 17/11 /2022 | NIL | MANAS KUMAR SINHA, AR, CESTAT, | Telephone directory of CESTAT Mumbai Bench | | CT Section | | |

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| | | | MUMBAI | | | | | |
| 3812 /202 2 | 17/11 /2022 | F. NO. 11/CESTAT/HYD/ADMIN /15-II DATED 15.11.2022 | DR, CESTAT, HYDERAB AD | Forwardign of information for publication of SAMPARK - 2023 Edition | CT Section | | | |
| 3813 /202 2 | 17/11 /2022 | NIL | MR. P. V. SUBBA RAO, M(T) AND MR. AJAY SHARMA, M(J) | Note regarding relisting of matter | PA to Registr ar | | | |
| 3814 /202 2 | 17/11 /2022 | NIL DATED 16.11.2022 | ANIL CHOUDHA RY, M(J), CESTAT, DELHI | Note regarding Permission for pronouncement of order | PA to Registr ar | | | |
| 3815 /202 2 | 18/11 /2022 | F.NO.1 (3377)/2020/AFT/PB DT 16/11/2022 | BHAGAT SINGH, DOC, CHAIRMA N ELECTION COMMITT EE, AFT BAR ASSOCIATI ON | Office of the Election Committee, Armed Forces Tribunal (PB), RK Puram, New Delhi | | AR(Adm n) | | |
| 3816 /202 2 | 18/11 /2022 | NIL DT 17/11/2022 | DR, CESTAT, CHANDIG ARH | Assumption of Charge of Mr. Rohit Kumar Shukla-reg | | AR(Adm n) | | |
| 3817 /202 2 | 18/11 /2022 | F.NO. 01/CESTAT/BANG/COUR T MASTER/ADMN. DT 11/11/2022 | DR, CESTAT, BANGALO RE | Forwarding the letter for requisition for nomination of one candidate for appointment to the post of Court Master- reg | | AR(Adm n) | | |
| 3818 /202 2 | 18/11 /2022 | F.NO. HQ-PPII03/1/2022- PP_II DT 14/11/2022 | M. MRINAL, | Filling up the vacancies in | | AR(Adm n) | | |

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| 2 | | | UNDER SECRETARY TO GOI | Mission Recruitment Mode-Collection of vacancies-reg | | n) | | |
| 3819/2022 | 18/11/2022 | F.NO.PF/CESTAT/MUM/AD/2021 11/11/2022 | DR, CESTAT, MUMBAI | Reg. technical resignation of Ankur Dhaiya, Court Master-reg | | AR(Admn) | | |
| 3820/2022 | 18/11/2022 | F.NO. PF/AKY-CM/CESTAT/MUM/2018/795 DT 16/11/2022 | AR, CESTAT, MUMBAI | Issuance of experience and age relaxation certificate-reg | | AR(Admn) | | |
| 3821/2022 | 18/11/2022 | NIL DT 17/11/2022 | ARCHANA, STENO-I | Intimation of applying for the post of stenographer Gr C and D 2022 exam-reg | | AR(Admn) | | |
| 3822/2022 | 18/11/2022 | NIL DT 17/11/2022 | SHENAJ BANO, STENO | Forwarding the application for the post of Stenographer Gr. C/PA in Telecom Dispute Settlement & Appellate Tribunal-reg | | AR(Admn) | | |
| 3823/2022 | 18/11/2022 | NIL DT 17/11/2022 | SHENAJ BANO, STENO GR-I | Intimation for applied examination for Stenographer-reg | | AR(Admn) | | |
| 3824/2022 | 18/11/2022 | NIL DT 17/11/2022 | REKHA SHEKHAWAT, STENO-I | CL for one day on 18/11/2022-reg | | AR(Admn) | | |
| 3825/2022 | 18/11/2022 | F.NO. 01/CESTAT/BANG/BS DT 16/11/2022 | DR, CESTAT, BANGALORE | Intimation for application to UPSC for the post of Junior Time Scale (JTS)-reg | | AR(Admn) | | |

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| 3826/2022 | 18/11/2022 | F.NO.PF/CESTAT/MUM/2022 DTD 16/11/2022 | MANSA KUMAR SINHA, AR, CESTAT, MUMBAI | Joining Report of Sh.Praveen Sihag, UDC-reg | | AR(Adm n) | | |
| 3827/2022 | 18/11/2022 | F.NO.8/8/RKS/DR/ADMN/CHD-2022 DT 17/11/2022 | DR, CESTAT, CHANDIGARH | Assumption of Charge of Mr. Rohit Kumar Shukla-reg | | AR(Adm n) | | |
| 3828/2022 | 18/11/2022 | NIL DT 17/11/2022 | ARCHANA, STENO-I | CL for one day on 18/11/2022-reg | | AR(Adm n) | | |
| 3829/2022 | 18/11/2022 | NIL DT 17/11/2022 | ARCHANA, STENO-I | Application for leave from 21/11/2022 to 21/11/2022 for marriage -reg | | AR(Adm n) | | |
| 3830/2022 | 18/11/2022 | NIL DT 15/11/2022 | V.P.PANDEY, DR, CESTAT, BANGALORE | Application for 1/2 day CL-reg | | AR(Adm n) | | |
| 3831/2022 | 18/11/2022 | NIL DT 17/11/2022 | SHENAJ BANO, STENO GR-I | CL for one day on 18/11/2022-reg | | AR(Adm n) | | |
| 3832/2022 | 18/11/2022 | NIL DT 14/11/2022 | SULEKHA BEEVI C.S, M(J) | EL application from 18/11/2022 to 21/11/2022-reg | | AR(Adm n) | | |
| 3833/2022 | 18/11/2022 | NIL DT 15/11/2022 | SHUBHRA LOGISTICS | Removal of defect -reg | DR(J) | | | |
| 3834/2022 | 18/11/2022 | D.NO.32259/2022/SEC-DT 9/11/2022 | AR, SUPREME COURT OF INDIA | Civil Appeal No. 2515-19 of 2011-reg | DR(J) | | | |
| 3835/2022 | 18/11/2022 | NIL | DR, SINGLE MEMBER APPEAL BRANCH | Cause list | PA | | | |
| 3836 | 18/11 | NIL | SUPREME | Civil Appeal | | AR(c | | |

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| 3837/2022 | 18/11/2022 | NIL DT 17/11/2022 | LALIT PRASAD PANT, SPS | Application for leave-reg | | AR(Admn) | | |
| 3838/2022 | 18/11/2022 | NIL DT 18/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH | Proforma for applying Admin ID by eligible offices for GPRA-reg | | AR(Admn) | | |
| 3839/2022 | 18/11/2022 | NIL DT 18/11/2022 | SWAPNIL TIWARI, AR | Application for leave and station leave-reg | | AR(Admn) | | |
| 3840/2022 | 18/11/2022 | NIL | HARSHITA PANDEY, AR | Leave application | Administration Section | Anjani | | |
| 3841/2022 | 18/11/2022 | NIL DT 17/11/2022 | SWAPNIL TIWARI, AR | Submission of application-UPSC-reg | | AR(Admn) | | |
| 3842/2022 | 18/11/2022 | NIL DT 17/11/2022 | HARSHITA PANDEY, AR | Submission for application-UPSC-reg | | AR(Admn) | | |
| 3843/2022 | 18/11/2022 | NIL | LAKHWINDER DHULL | Request for EL left in his leave account-reg | | AR(Admn) | | |
| 3844/2022 | 18/11/2022 | F.NO.3/5/MISC/ADMN.-2017-II DT 17/11/2022 | DR, CESTAT, CHANDIGARH | Request for extension of relieving of transfer in r/o or Ashok Kumar, UDC-reg | | AR(Admn) | | |
| 3845/2022 | 18/11/2022 | NIL DT 18/11/2022 | DIKSHA SINGH, STENO-I | Joining report after availing leave-reg | | AR(Admn) | | |
| 3846/2022 | 18/11/2022 | F.NO.A-19011/4/2018-AD.IC (CESTAT) DT 10/11/2022 | S. BHOWMIK, UNDER SECRETARY OF THE GOI | Permission to avail LTC in r/o President, CESTAT and his wife-reg | | AR(Admn) | | |

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| 3847/2022 | 18/11/2022 | F.NO. 01/CESTAT/BANG/VIG./ADMN. 15/11/2022 | DR, CESTAT, BANGALORE | Observation of Vigilance Awareness week | | AR(Admn) | | |
| 3848/2022 | 18/11/2022 | NIL | MEMBER JUDICIAL, CESTAT, MUMBAI | Assumption of Charge in r/o Kripa Shanker, DR-reg | | | | |
| 3849/2022 | 18/11/2022 | NIL | SR. MEMBER JUDICIAL, CESTAT, MUMBAI | Assumption of Charge in r/o Manas Kumar Sinha, ARR-reg | | AR(Admn) | | |
| 3850/2022 | 18/11/2022 | NIL DT 11/11/2022 | S.K.MOHANTY M(J) | Transfer of Charge in r/o S. K. Tiwari-reg | | AR(Admn) | | |
| 3851/2022 | 18/11/2022 | F.NO. PF/CESTAT/MUM/RKS/2020/786 DT 14/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Relinquishment of charges in r/o Rohit K. Shukla, DR-reg | | AR(Admn) | | |
| 3852/2022 | 18/11/2022 | F.NO.PF/CESTAT/MUM/KS/2022/787 DTD 14/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Assumption of Charge in r/o Kripa Shanker, DR-reg | | AR(Admn) | | |
| 3853/2022 | 18/11/2022 | F.NO.PF/CESTAT/MUM/MKS/2022788 DTD 14/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Assumption of Charge in r/o Manas Kumar Sinha, ARR-reg | | AR(Admn) | | |
| 3854/2022 | 18/11/2022 | F.NO.A-32(@)/MACP/CESTAT/CH E./2009 DT 16/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Implementation of MACP Scheme in CESTAT-reg | | AR(Admn) | | |
| 3855/2022 | 18/11/2022 | CESTAT/AHD/PER/78/2018/1459 DT 15/11/2022 | DR, CESTAT, AHMEDABAD | Intimation for appearing in SSC CGL 2022 & SSC Scientific Assistant 2022 exams in r/o Sujeet Kumar, | | AR(Admn) | | |

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| | | | | MTS-reg | | | | |
| 3856 /202 2 | 18/11 /2022 | NIL | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Relinquishment of charges-reg | | AR(Adm n) | | |
| 3857 /202 2 | 18/11 /2022 | NIL | RANJAN MEHTA, ADV | Appeal OIO/OIA: JAI- EXCUS-000- COM-15-16-19- 20 dt 31/5/2022 | | DR(J) | | |
| 3858 /202 2 | 18/11 /2022 | NIL DT 18/11/2022 | ANIL CHOUDHA RY MEMBER (J) | Permission for Pronouncement | | PA to Registr ar | | |
| 3859 /202 2 | 18/11 /2022 | NIL DT 18/11/2022 | ANIL CHOUDHA RY MEMBER (J) | Permission for Pronouncement | | PA to Registr ar | | |
| 3860 /202 2 | 18/11 /2022 | NIL DT 18/11/2022 | ANIL CHOUDHA RY MEMBER (J) | Permission for Pronouncement | | PA to Registr ar | | |
| 3861 /202 2 | 18/11 /2022 | NIL | AR, CENTRAL REGISTRY, CESTAT, NEW DELHI | Cause list | | PA | | |
| 3862 /202 2 | 21/11 /2022 | NIL DT 18/11/2022 | ANIL CHOUDHA RY MEMBER (J) | Permission for Pronouncement | | PA to Registr ar | | |
| 3863 /202 2 | 21/11 /2022 | NIL DT 16/11/2022 | UDIT JAIN, ADV | Request for Transfer od Appeal No. C/30279/2022 from CESTAT, Hyderabad to | | PA to Registr ar | | |

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| | | | | CESTAT, Chennai-reg | | | | |
| 3864 /202 2 | 22/11 /2022 | F.NO. 01/CESTAT/BANG/GEM/ STORES DT 21/11/2022 | DR, CESTAT, BANGALO RE | Sanction of Rs. 18,150/- (approved) | | AR(Adm n) | | |
| 3865 /202 2 | 22/11 /2022 | NIL DT 21/11/2022 | DOROTHY JOSEPH, STENO GRADE I | Request for RH on 24/11/2022- reg | | AR(Adm n) | | |
| 3866 /202 2 | 22/11 /2022 | F.NO. PF/KS/CESTAT/MUM/202 0/801 DT 18/11/2022 | KRIPA SHANKAR, DR, MUMBAI | Pay fixation with effect from 1/1/2006-reg | | AR(Adm n) | | |
| 3867 /202 2 | 22/11 /2022 | NIL DT 17/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIG ARH | Un-availed portion of joining period to be credited in to EL-reg | | AR(Adm n) | | |
| 3868 /202 2 | 22/11 /2022 | F.NO. PF/UK/CESTAT/MUM/79 8 DT 16/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Forwarding of Application for upgradation of pay at the next higher level 9 - reg | | AR(Adm n) | | |
| 3869 /202 2 | 22/11 /2022 | F.NO. PF/PS/CESTAT/MUM/202 2/796 DT 16/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Forwarding of joining report in r/o Parveen Sihag, UDC-reg | | AR(Adm n) | | |
| 3870 /202 2 | 22/11 /2022 | F.NO.PF/AKY- CM/CESTAT/MUM/2018/ 795 DT 16/11/2022 | AR, CESTAT, MUMBAI | Issuance of experience and age relaxation certificate-reg | | AR(Adm n) | | |
| 3871 /202 2 | 22/11 /2022 | F.NO. PF/CESTAT/ADMN/MUM /TRKR/2021/794 DT 16/11/2022 | MANSA KUMAR SINHA, AR, CESTAT, MUMBAI | Forwarding of application seeking permission to pursue LLB in r/o Ratnesh Kumar Ramesh | | AR(Adm n) | | |

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| | | | | Tiwari, Court Master-reg | | | | |
| 3872/2022 | 22/11/2022 | F.NO.PF/CESTAT/ADMN/MUM/SKP/793 DT 16/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Forwarding of application requesting for condonation in submission of transfer TA claim-reg | | AR(Admn) | | |
| 3873/2022 | 22/11/2022 | F.NO.PF/RKS/CESTAT/MUM/2020/800 DT 17/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Forwarding of representation - reg | | AR(Admn) | | |
| 3874/2022 | 22/11/2022 | NIL DT 17/11/2022 | DR, CESTAT, CHANDIGARH | Request for extension of relieving of transfer (through proper channel) | | AR(Admn) | | |
| 3875/2022 | 22/11/2022 | F.NO.8/8/R.K.S./DR/ADMN/CHD-2022 DT 17/11/2022 | DR, CESTAT, CHANDIGARH | Forwarding of Charge assumption report R Transfer of Charge from GFR-33 of Sh. Rohit Kumar Shukla, DR-reg | | AR(Admn) | | |
| 3876/2022 | 22/11/2022 | F.NO.2/CEGAT/MAS/2002-VOLII DT 17/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Verification of Service on completion 25 years in r/o Sh. G. Shridhar, SPS-reg | | AR(Admn) | | |
| 3877/2022 | 22/11/2022 | F.NO.01/CESTAT/BANG/BS DT 16/11/2022 | DR, CESTAT, BANGALORE | Intimation for application to UPSC for the post of Junior Time Scale (JTS)-reg | | AR(Admn) | | |
| 3878/2022 | 22/11/2022 | F.NO.10/PERSN/CAL/CESTAT/98/208 DT 16/11/2022 | DR, CESTAT, KOLKATA | Leave applications-reg | | AR(Admn) | | |

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| 3879 /202 2 | 22/11 /2022 | NIL 14/11/2022 | SR. MEMBER JUDICIAL, CESTAT, MUMBAI | Certificate of assumption of charge in r/o Manas Kumar Sinha, AR-reg | | AR(Adm n) | | |
| 3880 /202 2 | 22/11 /2022 | NIL DT 14/11/2022 | SR. MEMBER JUDICIAL, CESTAT, MUMBAI | Certificate of assumption of charge in r/o Kripa Shanker, DR-reg | | AR(Adm n) | | |
| 3881 /202 2 | 22/11 /2022 | NIL DT 14/11/2022 | SR. MEMBER JUDICIAL, CESTAT, MUMBAI | Certificate of assumption of charge in r/o S. K . Tiwari, DR - reg | | AR(Adm n) | | |
| 3882 /202 2 | 22/11 /2022 | NIL 21/11/2022 | HEERA LAL, TWD | Joining Report- reg | | AR(Adm n) | | |
| 3883 /202 2 | 22/11 /2022 | NIL DT 21/11/2022 | HARSHITA PANDEY, AR | Joining Report- reg | | AR(Adm n) | | |
| 3884 /202 2 | 22/11 /2022 | CESTAT/AHD/ESTT/04/2 014/464 DT 18/11/2022 | DR, CESTAT, AHMEDAB AD | Compliance of HQ Circular No. 23(49)/Circular/ CESTAT/Admn- 14 dt 23/9/2022 for Vigilance Awareness week, 2022 in r/o of CESTAT, Ahmedabad-reg | | AR(Adm n) | | |
| 3885 /202 2 | 22/11 /2022 | F.NO.11/CESTAT/HYD/A DMIN/15-II/273 DT 15/11/2022 | DR/HOO, CESTAT, HYDERAB AD | Forwarding of Intimation for publication of SAMPARK- 2023 edition-reg | CT Section | | | |
| 3886 /202 2 | 22/11 /2022 | NIL | VISHAL SING, CA, JAIPUR, RAJASTHA N | Application for adjournment in case of M/s Rajasthan Cricket Association vs. Commissioner of Central | DR(J) | | | |

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| | | | | Excise jaipur-reg | | | | |
| 3887/2022 | 22/11/2022 | F.NO PF/CESTAT/MUM/GPF DT 16/11/2022 | MANAS KUMAR SINHA, AR, CESTAT, MUMBAI | Forwarding of application for GPF-reg | | AR(Admn) | | |
| 3888/2022 | 23/11/2022 | NIL DT 18/11/2022 | DR, CESTAT, CHANDIGARH | Seeking approval for upgrade grade pay from Rs. 4800/- to Rs. 5400/- | Account Section | AR(Admn) | | |
| 3889/2022 | 23/11/2022 | NIL DT 15/11/2022 | MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT OFFICE, DELHI | Submission of Passport application by the Govt./PSU/Statutory/Autonomous body employee Ms. Archana - reg | | AR(Admn) | | |
| 3890/2022 | 23/11/2022 | NIL DT 21/11/2022 | POOJA DANGI, LDC | Leave application/ reply to the memo- 11/11/2022-reg | | AR(Admn) | | |
| 3891/2022 | 23/11/2022 | NIL DT 19/11/2022 | SUNDEEP CHOPRA, UDC | Resignation-reg | | AR(Admn) | | |
| 3892/2022 | 23/11/2022 | F.NO.A-45(1)/MISC.- AR/ADMIN/CHE/2016 DT 7/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Observance of Vigilance Week 2022-reg | | AR(Admn) | | |
| 3893/2022 | 23/11/2022 | NIL DT 22/11/2022 | HARSHITA PANDEY, AR | Application for RH on 24/11/2022-reg | | AR(Admn) | | |
| 3894/2022 | 23/11/2022 | F.NO.CESTAT/MUM/(VIGILANCE)CIRCULAR/2007 DT 15/11/2022 | AR, CESTAT, MUMBAI | Submission of report on observance of vigilance week-reg | | AR(Admn) | | |
| 3895 | 23/11 | NIL DT 11/11/2022 | MANSA | Vigilance | | AR(| | |

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| /2022 | /2022 | | KUMAR SINHA, AR, CESTAT, MUMBAI | Awareness activity report-reg | | Adm n) | | |
| 3896/2022 | 23/11/2022 | F.NO.06/15/VIGILANCE/CESTAT/CHD-2020 DT 21/11/2022 | DR, CESTAT, CHANDIGARH | Observance of Vigilance Awareness week-2022 | | AR(Adm n) | | |
| 3897/2022 | 23/11/2022 | F.NO.GEXCOM/REV/STN/CESTAT/266/2016-17 DT 15/11/2022 | DINESH P. PANGARKAR, COMMISSIONER CGST | Misc. application-reg | DR(J) | | | |
| 3898/2022 | 23/11/2022 | NIL | DR, SINGLE MEMBER APPEAL BRANCH, CESTAT, NEW DELHI | Cause list | PA | | | |
| 3899/2022 | 23/11/2022 | NIL | SUPREME COURT OF INDIA | Civil Appeal NO. 674/2021-reg | | AR(c omp) | | |
| 3900/2022 | 24/11/2022 | NIL DATED 23/11/2022 | AD.IC | parliament matter-reg | | AR(Admi n) | | |
| 3901/2022 | 24/11/2022 | F.NO.A-11(1)/VACANCIES/CHE/2016 DT 23/11/2022 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Recruitment to the post of Court Master-reg | | AR(Admi n) | | |
| 3902/2022 | 24/11/2022 | NIL DT 18/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGARH | Office order date 18/11/2022-reg | | AR(Admi n) | | |
| 3903/2022 | 24/11/2022 | F.NO. A-50050/12/2021-AD.1C(CESTAT) DATED 21/11/2022 | S. BHOWMIK, US TO | Engagement of TTBS for leased line internet | | AR(Admi n) | | |

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| | | | THE GOI | service for CESTAT, Mumbai | | | | |
| 3904 /202 2 | 24/11 /2022 | F.NO.01/CESTAT/BANG/ OE-ADJ DT 22/11/2022 | DR, CESTAT, BANGALO RE | Sanction of Rs. 1,00,000/- of O.E. advance (approved)-reg | | AR(Admi n) | | |
| 3905 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | ISTM | online workshop for liaison officers-reg | | AR(Admi n) | | |
| 3906 /202 2 | 24/11 /2022 | NIL DT 19/1/2022 | SANCHAR ANAND, ADV, SUPREME COURT OF INDIA | Legal Notice-reg | | AR(Admi n) | | |
| 3907 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | HEERA LAL, TWD | Leave application on 24/11/2022-reg | | AR(Admi n) | | |
| 3908 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | ANIL CHOUDHA RY, M(J), CESTAT, DELHI | Application for applying CERC- reg | | AR(Admi n) | | |
| 3909 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | ANIL CHOUDHA RY, M(J), CESTAT, DELHI | Leave application with station leave permission from24/11/2022 to 27/11/2022- reg | | AR(Admi n) | | |
| 3910 /202 2 | 24/11 /2022 | F.NO.11/CESTAT/HYD/A DMIN/15 DT 23/11/2022 | P. K. NEELA REDDY, SPS, HYD | Observance of Vigilance Awareness Week 2022 | | AR(Admi n) | | |
| 3911 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | ARPIT JAIN, MTS, CESTAT, NEW DELHI | Intimation for applying SSC CGL 2022 examination | | AR(Admi n) | | |
| 3912 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | AD.IC | parliament matter-reg | | AR(Admi n) | | |

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| 3913 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | SHENAJ BANO, STENO GR - I | CL on 23/11/2022=reg | | AR(Admi n) | | |
| 3914 /202 2 | 24/11 /2022 | F.NO.06/15/VIGILANCE/ CESTAT/CHD-2020 DT 22/11/2022 | DR, CESTAT, CHANDIG ARH | Observance of Vigilance Awareness Week 2022 | | AR(Admi n) | | |
| 3915 /202 2 | 24/11 /2022 | C.NO.IV(16)/REVIEW/GS T/DELHI- SOUTH/CESTAT/PREMI UM/638/22-23 /8524 DT 18/11/2022 | KUMAR SATYAM, GST, SOUTH DELHI | Supply to certified copy of CESTAT final order no. 51077/2022 dtd 14.11.2022-reg | DR(J) | | | |
| 3916 /202 2 | 24/11 /2022 | NIL DT 15/11/2022 | CENTAX, LAW PUBLICATI ON PVT. LTD | Subscription rates 2023-reg | DR(J) | | | |
| 3917 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | REKHA SHEKHAW AT, STENO - I | Corrections in appeal uploaded- reg | PA to Registr ar | | | |
| 3918 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | AD.IC | List of legal cases pending with CESTAT- reg | | AR(Admi n) | | |
| 3919 /202 2 | 24/11 /2022 | NIL DT 23/11/2022 | AD.IC | Preparation od annual report of the MOF2022- 23-reg | Admin istratio n Section | Sachi n | | |
| 3920 /202 2 | 25/11 /2022 | NIL DT 24/11/2022 | VIKASH, UDC, CESTAT, NEW DELHI | Joining Report after promotion as UDC on 24/11/2022 (F/N)-reg | | AR(Adm n) | | |
| 3921 /202 2 | 25/11 /2022 | NIL 24/11/2022 | ISTM | One day workshop on (Mapping Competencies with Roles and Activities) WMCRA-35 | | AR(Adm n) | | |

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| | | | | Scheduled to be held on 23 Jan, 2023-reg | | | | |
| 3922/2022 | 25/11/2022 | F.NO.01/CESTAT/BANG/VK DT 24/11/2022 | DR, CESTAT, BANGALORE | Forwarding of application for issue of NOC in r/o Sh. Vikas Kumar, MTS, for appearing document verification at RRB, Bilaspur on his section in railways-reg | | AR(Admn) | | |
| 3923/2022 | 25/11/2022 | NIL DT 23/11/2022 | REKHA SHEKHAWAT, STENO-I | Leave application on 24/11/2022 | | AR(Admn) | | |
| 3924/2022 | 25/11/2022 | 23(33)/POSTING/GR. B,C&D/CESTAT/ADMN./2012-VOL-II | SWAPNIL TIWARI, AR | Office order dt 24/11/2022 reg night duty of chowkidar-reg | | AR(Admn) | | |
| 3925/2022 | 25/11/2022 | NIL DT 24/11/2022 | ISTM | Two days online workshop on (Drafting of request for proposal) (D-RFP-04) to be conducted on 28 to 29 dec, 2022-reg | | AR(Admn) | | |
| 3926/2022 | 25/11/2022 | F.NO. 01.CESTAT/BANG/MN DT 18/11/2022 | DR, CESTAT, BANGALORE | Forwarding of proforma for granting of 2nd MACP-reg | | AR(Admn) | | |
| 3927/2022 | 25/11/2022 | F.NO.01/CESTAT/BANG/VK DT 18/11/2022 | DR, CESTAT, BANGALORE | Forwarding of application as intimation-reg | | AR(Admn) | | |
| 3928/2022 | 25/11/2022 | F.NO.PF/CESTAT/MUM/ADMN/MKS/2022/802 DT 18/11/2022 | AR, CESTAT, MUMBAI | Forwarding of leave application of Mr. Manas Kumar Sinha, AR-reg | | AR(Admn) | | |

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| 3929 /202 2 | 25/11 /2022 | NIL | MUKESH GUPTA, DR,CESTA T | Leave application on 25/11/2022-reg | | AR(Adm n) | | |
| 3930 /202 2 | 25/11 /2022 | CESTAT/AHD/ADMN/MI SC./04/2014/466 DT 18/11/2022 | DR, CESTAT, AHMEDAB AD | List of Holidays- reg | CT Section | | | |
| 3931 /202 2 | 25/11 /2022 | NIL | HIGH COURT OF JUDICATU RE, AT ALLAHAB AD | Civil Appeal-reg | DR(J) | | | |
| 3932 /202 2 | 25/11 /2022 | NIL DT 18/11/2022 | NIKHIL KUMAR GANDHI, DR(REVIE W) | Request to provide certied copy of CESTAT Final Order No. 50650/2022 dt 26/7/2022-reg | DR(J) | | | |
| 3933 /202 2 | 25/11 /2022 | NIL DT 24/11/2022 | VEDA PRAKASH YERRAMS ETTY, STENO GR. I, CESTAT, HDERABA D | Correction in the uploaded Appeal | PA to Registr ar | | | |
| 3934 /202 2 | 25/11 /2022 | NIL | DR,SINGLE MEMBER APPEAL BENCH | Cause list | PA | | | |
| 3935 /202 2 | 25/11 /2022 | NIL DT 25/11/2022 | REKHA SHEKHAW AT, STENO-I | Correction in the uploaded Appeal | PA to Registr ar | | | |
| 3936 /202 2 | 25/11 /2022 | NIL DT 23/11/2022 | C.J. MATHEW, M(T),MUM BAI | Permission for Pronouncement | PA to Registr ar | | | |
| 3937 /202 2 | 25/11 /2022 | NIL | AR, CENTRAL | Cause list | PA | | | |

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| 2 | | | REGISTRY, CESTAT, NEW DELHI | | | | | |
| 3938 /202 2 | 25/11 /2022 | NIL DT 21/11/2022 | SPS TO HON PRESIDEN T, CESTAT | Sanction of Rs. 2500/- for misc. expenses in r/o Hon. President- reg | Accou nt Section | | | |
| 3939 /202 2 | 25/11 /2022 | NIL DT 25/11/2022 | DOROTHY JOSEPH, STENO GRADE I | Joining report after availing leave on 24/11/2022-reg | | AR(Adm n) | | |
| 3940 /202 2 | 25/11 /2022 | F.NO.4/4/PERS/KAMLA/A DMN/CHD-2018 DT 24/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIG ARH | forwarding of option form submitted by Kamala, SPS-reg | | AR(Adm n) | | |
| 3941 /202 2 | 25/11 /2022 | NIL DT 22/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 2545/- for Arun Kumar, LDC (approved)-reg | | AR(Adm n) | | |
| 3942 /202 2 | 25/11 /2022 | NIL DT 22/11/2022 | DR, CESTAT, CHANDIG ARH | Sanction of Rs. 20,830/- in r/o Arun Kumar, LDC for medical expenditure (approved)-reg | | AR(Adm n) | | |
| 3943 /202 2 | 25/11 /2022 | F.NO. A-45(1)/MISC.- AR/ADMIN/CHE/2016 DT 24/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Observance of Vigilance Awareness weel- 2022 | | AR(Adm n) | | |
| 3944 /202 2 | 28/11 /2022 | F. NO. 10/PERSN/CAL/CESTAT/ 98 & 67/PERSN/CESTAT/KOL/ 19/210 DATED 21.11.2022 | DR, CESTAT, KOLKATA | Implementation of MACP Scheme reg. | | AR(Admi n) | | |
| 3945 /202 2 | 28/11 /2022 | F. NO. A-45(1)/MISC.- AR/ADMIN/CHE/2016 DATED 24.11.2022 | MOHINDE R SINGH, DR, | Observance of Vigilance Week 2022 - Reg. | | AR(Admi n) | | |

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| | | | CESTAT, CHENNAI | | | | | |
| 3946 /202 2 | 28/11 /2022 | NIL DATED 25.11.2022 | RANJU MADHRA, SPS | Joining Report | | AR(Admi n) | | |
| 3947 /202 2 | 28/11 /2022 | NIL DATED 25.11.2022 | RANJU MADHRA, SPS | Leave application | | AR(Admi n) | | |
| 3948 /202 2 | 28/11 /2022 | F. NO. PF/CESTAT/MUM/ADMN /VF/2021/805 DATED 18.11.2022 | AR, CESTAT, MUMBAI | Intimation letter regarding appearing in Competitive Examinations | | AR(Admi n) | | |
| 3949 /202 2 | 28/11 /2022 | F. NO. A- 11(1)/VACANCIES/CHE/2 016 DATED 22.11.2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Promotion of Court Master to the post of Assistant Registrar - Reg. | | AR(Admi n) | | |
| 3950 /202 2 | 28/11 /2022 | F. NO. 04/CESTAT/HYD/SKS/21 DATED 25.11.2022 | T. VISHWAPR AKASH, DR, CESTAT, HYDERAB AD | Forwarding of joining report of Sh. Sanjay Kumar Sharma, Head Clerk | | AR(Admi n) | | |
| 3951 /202 2 | 28/11 /2022 | NIL DATED 24.11.2022 | PANDEY RAKESH, AD & COURSE DIRECTOR | Two half day training programme on monitoring & evalutaion of government schemes schduded to be held through online mode on 23 Januray, 2023 to 24 January, 2023 | | AR(Admi n) | | |
| 3952 /202 2 | 28/11 /2022 | NIL DATED 09.11.2022 | JOHNSON CHACKO, UDC | Medical Reimbursement Claim | | AR(Admi n) | | |
| 3953 /202 2 | 28/11 /2022 | NIL DATED 09.11.2022 | JOHNSON CHACKO, | Medical Reimbursement | | AR(Admi | | |

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| 3954/2022 | 28/11/2022 | NIL DATED 25.11.2022 | VED PARAKASH CHUG, COURT MASTER | Application of withdrawal of GPF - reg. | Account Section | AR(Admin) | | |
| 3955/2022 | 28/11/2022 | NIL DATED 25.11.2022 | DOROTHY JOSEPH, STENO GRADE I | Reimbursement of Refreshment Bill | Account Section | | | |
| 3956/2022 | 28/11/2022 | C. NO. IV (16)/REVIEW/GST/DELHI - SOUTH/CESTAT/S&S/644/22-23/8738 DATED 22.11.2022 | KUMAR SATYAM, GST, SOUTH DELHI | Supply of certified copy in respect of M/s. S&S Technocrats Pvt. Ltd. | DR(J) | | | |
| 3957/2022 | 28/11/2022 | F. NO. CUS/SVB/MISC/54/2022/4255 DATED 18.11.2022 | HARKESH MEENA, ASSISTANT COMMISSIONER (CIRCLE INDORE), CUSTOMS HQRS. INDORE | Deficiency letter in respect of M/s. Pratibha Syntex Ltd. | DR(J) | | | |
| 3958/2022 | 30/11/2022 | F.NO. 01/CESTAT/BANG/ANDT 30/11/2022 | DR, CESTAT, BANGALORE | Santion of Rs. 26,935/- (approved)-reg | | AR(Admin) | | |
| 3959/2022 | 30/11/2022 | NIL DT 29/11/2022 | SHENAJ BANO, STENO GR-I | Leave application-reg | | AR(Admin) | | |
| 3960/2022 | 30/11/2022 | F.NO.A-50050/162/2021-CA CELL DT 25/11/2022 | GAURAV MEHRA, SECTION OFFICER(A D.1C-CA CELL) | Request for Material for complication of the Annual Report of Ministry of Finance for 2022-23-reg | | AR(Admin) | | |

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| 3961 /202 2 | 30/11 /2022 | CESTAT/AHD/PER/65/201 8/477 DT 29/11/2022 | UMA SHANKAR VERMA, DR, CESTAT, AHMEDAB AD | Forwarding of EL application in r/o Sh. Ramesh Nair, M(J), CESTAT, Ahd-reg | | AR(Adm n) | | |
| 3962 /202 2 | 30/11 /2022 | NIL DT 29/11/2022 | PARMOD KUMAR, PA TO M(T) | Leave application from 5/12/2022 to 16/12/2022-reg | | AR(Adm n) | | |
| 3963 /202 2 | 30/11 /2022 | F.NO. CESTAT/MUM/ADMN/SB /JT/18/809 DT 22/11/2022 | AR, CESTAT, MUMBAI | Intimation letter regarding appearing in Competitive Examination-reg | | AR(Adm n) | | |
| 3964 /202 2 | 30/11 /2022 | F.NO.01/CESTAT/BANG/ HINDI DT 25/11/2022 | DR, CESTAT, BANGALO RE | Regarding Hindi Pakhwada | | AR(Adm n) | | |
| 3965 /202 2 | 30/11 /2022 | NIL DT 28/11/2022 | S.K.TIWAR I, DR, CESTAT, NEW DELHI | Joinig Report at CESTAT, New Delhi-reg | | AR(Adm n) | | |
| 3966 /202 2 | 30/11 /2022 | CESTAT/AHD/MISC(AD MN)/27/22 DT 25/11/2022 | P. PRASANN A, TECHNICA L OFFICER | Number of sitting conducted r/o CESTAT, Ahd-reg | | AR(Adm n) | | |
| 3967 /202 2 | 30/11 /2022 | NIL DT 28/11/2022 | HEMANT KUMAR, STENO GRADE-I | Joining Report | | AR(Adm n) | | |
| 3968 /202 2 | 30/11 /2022 | F.NO.A- 11(1)/VACANCIES/CHE/2 016 DT 23/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Recruitment to the post of Court Master-reg | | AR(Adm n) | | |
| 3969 /202 2 | 30/11 /2022 | NIL DT 24/11/2022 | JAIKISHAN , UDC, ALLAHAB AD | Joining Report as UDC-reg | | AR(Adm n) | | |

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| 3970 /202 2 | 30/11 /2022 | F.NO.CESTAT/MUM/CB/ GEN/2022 DT 25/11/2022 | DR(J), CESTAT, MUMBAI | Number of sitting conducted r/o CESTAT, Mumbai-reg | | AR(Adm n) | | |
| 3971 /202 2 | 30/11 /2022 | F.NO.A-45(1)/MISC- AR(J)/CHE/2016 DT 25/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Number of sitting conducted r/o CESTAT, Chennai-reg | | AR(Adm n) | | |
| 3972 /202 2 | 30/11 /2022 | F.NO.01/CESTAT/BANG/ VK DT 24/11/2022 | V.P.PANDE Y, DR, CESTAT, BANGALO RE | Forwarding of application for issue of NOC for appearing documents verification at RRB(Bilaspur)- reg | | AR(Adm n) | | |
| 3973 /202 2 | 30/11 /2022 | F.NO.11/CESTAT/HYD/A DMIN/15/275 DT 23/11/2022 | P.K. NEELA REDDY, SPS, CESTAT, HYD | Observance of Vigilance Awareness weel- 2022 | | AR(Adm n) | | |
| 3974 /202 2 | 30/11 /2022 | F.NO.A- 11(1)/VACANCIES/CHE/2 016 DT 23/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Recruitment to the post of Court Master-reg | | AR(Adm n) | | |
| 3975 /202 2 | 30/11 /2022 | F.NO. A-20(2)/PERS. FILE/RKP-ST-III/2015 DT 25/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Forwarding of request letter of Sh. Raushan Kumar Paswan. Steno, Gr.III-reg | | AR(Adm n) | | |
| 3976 /202 2 | 30/11 /2022 | F.NO.A.50050/114/2020- AD.1C(CESTAT) DT 24/11/2022 | S. BHOWMIC K, UNDER SECRETAR Y OF THE GOI | Prepration of Annual report of the MOF 2022- 23-reg | | AR(Adm n) | | |
| 3977 /202 2 | 30/11 /2022 | F.NO.4/4/PERS/KAMLA/A DMN/CHD-2018 DT 24/11/2022 | ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIG | forwarding of option form submitted by Kamala, SPS-reg | | AR(Adm n) | | |

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| 3978 /202 2 | 30/11 /2022 | F.NO. PF/CESTAT/MUM/AD/20 22/810 DT 22/11/2022 | AR, CESTAT, MUMBAI | issuance of experience certificate-reg | | AR(Adm n) | | |
| 3979 /202 2 | 30/11 /2022 | F.NO.A-6(1)/HC- SC/CESTAT/CHE/2017 DT 23/11/2022 | MOHINDE R SINGH, DR, CESTAT, CHENNAI | Parliament matter-reg | | AR(Adm n) | | |
| 3980 /202 2 | 30/11 /2022 | NIL DT 22/11/2022 | SULEKHA BEEVI C.S, M(J) | Joining Report | | AR(Adm n) | | |
| 3981 /202 2 | 30/11 /2022 | NIL DT 24/11/2022 | V.S. NANKANI, SECRETAR Y | request to allot a waiting area on the 5th floor for members of the BAR-reg | | AR(Adm n) | | |
| 3982 /202 2 | 30/11 /2022 | F.NO.PF/KS/CESTAT/MU M/2020/801 DT 18/11/2022 | KRIPA SHANKAR, DR, MUMBAI | Pay fixation with effect from 1/1/2006-reg | | AR(Adm n) | | |
| 3983 /202 2 | 30/11 /2022 | NIL DT 24/11/2022 | SANJIV SRIVASTA VA, MEMBER(T) | Permission at avail LTC-reg | | AR(Adm n) | | |
| 3984 /202 2 | 30/11 /2022 | F.NO. 1(31)/SPS/CESTAT/CHD- 2016-ADMN | ROHIT KUMAR SHUKLA, CESTAT, CHANDIG ARH | MACP -reg | | AR(Adm n) | | |
| 3985 /202 2 | 30/11 /2022 | CESTAT/AHD/MISC.(AD MN.)/27/22/473 DT 28/11/2022 | UMA SHANKAR VERMA, DR | Circular dt 28/11/2022 reg Closing of CESTAT, Ahmedabad on 5 Dec. due to Gn. election-reg | CT Section | | | |
| 3986 /202 2 | 30/11 /2022 | NIL | HIGH COURT OF JUDICATU RE, AT | Civil appeal reg.(9746) | DR(J) | | | |

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| | | | ALLAHABAD | | | | | |
| 3987/2022 | 30/11/2022 | NIL | HIGH COURT OF JUDICATURE, AT ALLAHABAD | Civil appeal reg. (10052) | DR(J) | | | |
| 3988/2022 | 30/11/2022 | NIL | HIGH COURT OF JUDICATURE, AT ALLAHABAD | Civil appeal reg. (10060) | DR(J) | | | |
| 3989/2022 | 30/11/2022 | C.NO. IV(16)30/R/JDR/19/2022/5886 DT 21/11/2022 | OFFICE OF THE COMMISSIONER OF CGST | Removal of defect in r/o Department Appeal filed before the Hon CESTAT, New Delhi in case of M/s raj Associates Jodhpur-reg | DR(J) | | | |
| 3990/2022 | 30/11/2022 | D.NO. 22448/2022/SEC-XVII-A DT 18/11/2022 | AR, SUPREME COURT OF INDIA, NEW DELHI | Civil appeal No. 8432 of 2022-reg | DR(J) | | | |
| 3991/2022 | 30/11/2022 | NIL DT 28/11/2022 | ANIL CHOUDHARY MEMBER (J) | Permission for Pronouncement | PA to Registrar | | | |
| 3992/2022 | 30/11/2022 | NIL DT 25/11/2022 | RAMESH NAIR, M(J) | Permission for Pronouncement | PA to Registrar | | | |
| 3993/2022 | 30/11/2022 | NIL DT 29/11/2022 | ANIL CHOUDHARY MEMBER (J) | Permission for Pronouncement | PA to Registrar | | | |

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| 3994 /202 2 | 30/11 /2022 | NIL DT 24/11/2022 | B.L. NARASIM HAN, ADV | request for relaxation in filing of 4191 appeals before Hon CESTAT, New Delhi-reg | PA to Registr ar | | | |
| 3995 /202 2 | 30/11 /2022 | F.NO.C-18017/11/2020- AD.1C(CESTAT) | SHASHAN K MISHRA, DIRECTOR (HQ) | Early disposal of matter pending before CESTAT, Ahmedabad-reg | PA to Registr ar | | | |
| 3996 /202 2 | 30/11 /2022 | F.NO. A-50050/3/2014- AD.1C(CESTAT) DT 21/11/2022 | S. BHOWMIC K, UNDER SECRETAR Y OF THE GOI | Renewal of Lease agreement for CESTAT, Hyderabad | | AR(Adm n) | | |